

**CBI Vs. Satish Kumar Sharma
CC No. 359/2019**

11.08.2020

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Pramod Kumar, Ld. counsel for accused.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz/RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.7.2020 of Hon;ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **09.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
11.08.2020.**

Rakesh Paul Vs. SSC Prathiban
Compt. Case No. 79/2019

11.08.2020

Present: Ms. Shivangi Bansal, Ld. proxy counsel for Sh. Bimlesh Kumar, Ld. counsel for complainant.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a complaint case. The status report has already been filed by the CBI.

Adjournment requested on the ground that main counsel is not available. Allowed.

Put up for consideration on **03.09.2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
11.08.2020.

CBI Vs. Mahesh Kumar & Ors.
I.A. No. 20 Of 2020 in CC No. 281/2019

11.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. H. K. Sharma & Ms. Vaibhavi Sharma, Ld. counsels for
A-1.

The matter has been taken through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Arguments on the application of A-1 seeking permission to travel abroad heard.

Put up for order on the application on **18.08.2020** at **10.50 a.m.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
11.08.2020.